

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 106 of 2011 &
I.A. No. 175 of 2011**

Dated: 24th November, 2011

**Vidharbha Industries Power Limited
Versus
M.E.R.C. & Anr.**

.... Appellant (s)

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **15.12.2011.**

COURT MASTER